

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (I.B) No.230/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M

Name of the Company	Super Smelters Limited. -Versus- Imperial Tubes Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | |
|-----------------------------|---------------------------------|----------------------------|
| 1. Mr. Rudhran Bhatlacharya | Operational creditor
Aluscar | Shri Advocate
23/10/17. |
| 2. Mr. Sanjay Chakrabarti | | |
| 3. Mr. Sourajit Dasgupta | | |
- Ms Debakana Ganguly, adv
Mr. Lokesh Sharma, adv
- corporate debtor
- Debakana Ganguly
23/10/17

ORDER

Ld. Counsel for the petitioners and the respondents made joint statements that there are chances of settlement, as such the case may be adjourned.

Keeping in view of the submissions the case is adjourned to 16/11/2017. This is a last opportunity for settlement, failing which the case shall be decided on merit.

(Jinan K.R.)
Member (J)

(Vijai Pratap Singh)
Member (J)